

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020 /15TH VAISAKHA, 1942

W.P.(C).TMP No.301 OF 2020

PETITIONER:

THE MANAGER,ELAYADAM B.V.L.P. SCHOOL,  
KADAMERI P.O.,VADAKARA TALUK,  
KOZHIKODE DISTRICT - 673 507.

BY ADV. SRI. R. K MURALIDHARAN

RESPONDENTS:

1. THE STATE OF KERALA, REPRESENTED BY  
SECRETARY TO GOVERNMENT, GENERAL EDUCATION DEPARTMENT,  
GOVERNMENT OF KERALA, THIRUVANANTHAPURAM - 695001.
2. THE DISTRICT EDUCATIONAL OFFICER,  
VATAKARA, KOZHIKODE DISTRICT - 673101
3. THE ASSISTANT EDUCATIONAL OFFICER,  
NADAPURAM P.O., KALLACHI,  
KOZHIKODE DISTRICT - 673 105.
4. P.P AJI, TEACHER IN CHARGE (UNDER SUSPENSION)  
PUTHENPURAYIL HOUSE, ELAYADAM, KADAMERI P.O,  
KOZHIKODE DISTRICT - 673542
5. THE CIRCLE INSPECTOR OF POLICE,  
NADAPURAM POLICE STATION,  
KOZHIKODE DISTRICT - 673504

BY GOVERNMENT PLEADER SMT.B.VINITHA

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:-

**ORDER**

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***Dated this the 5<sup>th</sup> day of May, 2020***

Post on 12.05.2020.

**BECHU KURIAN THOMAS  
JUDGE**

ncd

**APPENDIX**

**PETITIONER'S EXHIBITS**

1. Exhibit-P1: A true copy of the FIR in Crime No. 158/2019 of Nadapuram Police Station.
2. Exhibit-P2: A true copy of the order of suspension dated 02.05.2019.
3. Exhibit-P3: A true copy of the order dated 16.05.2019.
4. Exhibit-P4: A true copy of the order in BA No. 4000/2019 dated 11.06.2019.
5. Exhibit-P5: A true copy of the judgment in WP(C) No. 32033/2019 dated 26.11.2019.
6. Exhibit-P6: A true copy of the order of the 2nd respondent dated 31.03.2020.
7. Exhibit-P7: A true copy of the revision dated 08.04.2020 along with the postal receipt.